

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

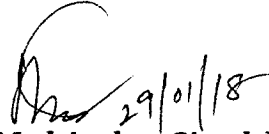
Dated: 29.01.2018

ORDER NO. 17 of 2018

Hon'ble President please to partially modify the roster order no. 16 of 2018 for **CESTAT Delhi** to the extent indicated below:-

On 30.01.2018 immediately after the Excise & Customs Division Bench is over, Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear Service Tax Division Bench matters.

By Order


(Mohinder Singh)
Deputy Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar